COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 163 OF 2017 & IA NO. 399 OF 2017

Dated: 29th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Damodar Valley Corporation

...Appellant(s)

Vs.

Jharkhand State Electricity Regulatory Commission & Anr. . .

...Respondent(s)

Counsel for the Appellant(s) :

Mr. M.G.Ramachandran Ms. Anushree Bardhan

Counsel for the Respondent(s)

Mr. Farrukh Rasheed for R-1

Mr. Rajiv Yadav Mr. Sudhanshu Goil

Mr. Gaurav Dudeja for R-2

ORDER

Admit. Issue notice on the Appeal as well as on the I.A. No. 399 of 2017 (Appl. for stay). Mr. Rajiv Yadav takes notice on behalf of Respondent No.1 and Mr. Farrukh Rasheed takes notice on behalf of Respondent No.2.

List the I.A. No. 399 of 2017 for hearing on <u>31.05.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt